

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	BIPIN KUMAR SRIVASTAVA VS DEV INSTITUTE OF NUCLEAR MEDICINE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Petitioner

Mr. Kumarjit Banerjee, Adv.]

Ms. Sanchari Chakraborty, Adv.]

Mr. Aadil Naushad, Adv.]

Mr. Shailendra Singh, Adv.] For the Respondent

Mr. Avik Chaudhari, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. List the matter on **27.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**